## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPAÑY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 107/16	TP172/17	Hearing	391 394	ORCC Solutions Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Perikal. K. ARJUN

9341210037

Adv. for Petitioner

Heard the counsel. Heard counsel for petitioner. He undertakes to file AGE adopted balance sheet of the final year March, 2016 and also to clarify about the trade Creditors pending.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)